



# TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,  
(Old Minto Road) Next to Zakir Hussain College,  
New Delhi-110002.



सत्यमेव जयते

No. 1-22/2012-A&P

Dated:-01<sup>st</sup> October, 2012

To

All Ministries/Department of Government of India  
Public Sector Undertakings, Statutory & Autonomous Bodies

**Sub:- Filling up of the post of Pr. Advisor (Legal) and Pr. Advisor (Admn.) on deputation on foreign service terms in TRAI [HQ], New Delhi.**

Sir,

Reference is invited to Telecom Regulatory Authority of India (TRAI), New Delhi vacancy circular of even no. dated 29<sup>th</sup> August, 2012 calling applications for filling up of the post of Principal Advisor (Legal) and Principal Advisor (Admn.) on deputation on foreign service terms in **its headquarter at New Delhi** initially for a period of two years.

2. The details of qualification and experience etc, are as under:-

Sr. No.	Name of Post & Scale of Pay	Area & No. of vacancies	Eligibility criteria (+)	Qualification (*)	Experience
1.	<b>Principal Advisor</b>  <b>HAG Rs. 67000-annual increment @ 3%-79000/-</b>	Legal-01	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies (i) Holding equivalent post on regular basis <b>or</b> (ii) Officers in SAG with three years of regular service in that grade <b>or</b> (iii) Group 'A' officers having twenty one years of regular service in Group 'A' of which at least three years of regular service shall be in the SAG.	<b>Essential:</b> Bachelor's Degree in Law. Degree from a recognized university or equivalent in humanities, liberal arts, economics, commerce, science, management or engineering.  <b>Desirable:</b> -Post Graduate Degree in Law, economics, commerce, telecommunications, engineering or management.	Should have work experience in analyzing and dealing with cases and litigation in the High Court and Supreme Court or in similar Appellate Tribunals.  Should have work experience in examining policy issues from a legal perspective, and the drafting of statutory regulations, directions and rules. Should be thoroughly familiar with court procedures and tendering of legal advice. Also desirable is work experience in performing quasi-judicial functions or administering tax laws or regulatory functions under a Central Government statute.

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2.	<b>Principal Advisor</b>  <b>HAG Rs. 67000- annual increment @ 3%- 79000/-</b>	Administration-01	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies (i) Holding equivalent post on regular basis <b>or</b> (ii) Officers in SAG with three years of regular service in that grade <b>or</b> (iii) Group 'A' officers having twenty one years of regular service in Group 'A' of which at least three years of regular service shall be in the SAG.	<b>Essential:</b>  Degree from a recognized university or equivalent in the field of telecommunications, engineering, accountancy, commerce, finance, economics, science, humanities, liberal arts, law, management or consumer affairs.  <b>Desirable:</b>  Post Graduate Degree in Management, finance, economics, law, engineering, telecommunications, or commerce.	Should have work experience in general administration, office management, grievance Redressal and public dealing. Should also have extensive work experience in coordination across Departments/ Ministries.
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(\*) **The qualification would be from a recognized University/educational institute.**

(+) **Age not to exceed 56 years on the date of closure of application.**

3. The above mentioned posts have been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.

4. All the Ministries/Departments, Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website [www.traigov.in](http://www.traigov.in)) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the **Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002.** The last date for receipt of application is now extended up to **26<sup>th</sup> October, 2012.**

Yours faithfully,



(M. D. Pathak)

Technical Officer (A&P)  
Tel: 011-23239727

Internal circulation for information:

1. O/o. the Chairperson, TRAI
2. Sr. PPS to Member (II), TRAI
3. Sr. PPS to Secretary, TRAI
4. All Principal Advisors and Advisors
5. SRO (IT). He is requested to post the circular on the TRAI website.